

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-244(ND)/2017

**COARM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2019**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power  
Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

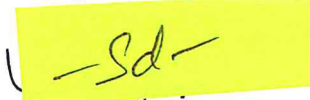
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner:** Mr. Madha Sachdeva, Advocate  
Mr. Aaryan Sharma, Advocate for RP

**Present for the Respondent:** Ms. Varsha Banerjee,  
Advocates for R-1-3, 6, 8 & 11  
Mr. Milan Singh Negi, Advocate for R-4, 5 & 7  
Ms. Tanisha Setia & Mr. Brijesh Kumar, CoC

**ORDER**

Ld. Counsel for both the parties submit that the matter is part heard before the Regular Bench. Be listed before the Regular Bench on 26<sup>th</sup> July, 2019.



**(V.K. Subburaj)  
Member (T)**



**(Deepti Mukesh)  
Member (J)**